

Sir. In C.D. Blocks commencing 1957-58 onwards.

(b) The scheme formulated aims at Co-ordination of the programme for women and children in C.D. blocks with those sponsored by the Central Social Welfare Board. The Welfare Extension Project of the Central Social Welfare Board is to be made co-terminous with the community development block. The co-ordinated programme and activities in this project relates to the welfare of women and children, particularly maternity and child care, health and social education, arts and crafts, cultural and recreational activities for women and children. The co-ordinated programme will be implemented through the Project Implementation Committee at district level as approved by the Block Advisory Committee. During 1957-58, the number of C.D. blocks for co-ordinated programme will be 200, of which hundred each will be of April and October series.

(c) The scheme has been introduced with effect from 1st April, 1957.

Purchase of Rice

*324. { Shri Mahanty:
Shri Panigrahi:
Shri Kasliwal:

Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of rice which Government propose to requisition from the State of Orissa;

(b) the rate at which the stock is proposed to be purchased;

(c) the stock Government propose to buy from other States; and

(d) the rate of purchase?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). Government are at present purchasing the surplus stocks of rice/paddy that is being offered by the millers and

stockists in Orissa at the following prices:—

	Common	Fine	Super fine
Rice F.O.R. despatching station bagged	Rs. 17-4	17-12	18-12
Paddy F.O.R. despatching station bagged.	Rs. 9-4	9-10	10-2

(c) and (d). The intention is to purchase the entire surplus of acceptable quality.

The Government of India have not so far started making similar purchases in any other State.

Central Advisory Council on Fisheries

204. Shri V. P. Nayar: Will the Minister of Food and Agriculture be pleased to refer to para 10 of the proceedings of the All India Fisheries Conference, 1956 and state:

(a) whether in conformity with the desire of the Minister as expressed therein steps have been taken to set up a Central Advisory Council on fisheries, and

(b) if not, why not?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A proposal to set up a Central Fisheries Advisory Board consisting of representatives of the Central Government, State Government, Fishermen's Co-operatives and Fishing Industry is under consideration.

(b) Does not arise.

Delhi Development (Provisional) Authority.

205. Shri Vajpayee: Will the Minister of Health be pleased to state why the layout of Government sponsored colony of Kirtinagar has not been approved by the Delhi Development (Provisional) Authority so far?

The Minister of Health (Shri Karmarkar): The layout plan of